



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,9th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP ADDITIONAL
HEARING CAUSE LIST DATED 05-09-2022 TO
30-09-2022(RELATING TO DIVISION BENCH-I) ALONG
WITH THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:40 PM]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|---|---|---|--|
| ADMISSION | | | | |
| 48 | WA/288/2022 B/O | UIN 11080579 HC (GD) HARI CHANDRA KAKATI Versus THE UNION OF INDIA AND 5 ORS. | MR. A R TAHBILDAR | ASSTT.S.G.I. |
| ORDERS | | | | |
| 49 | PIL(Suo Moto)/8/2018 FIXED | X X X Versus IN RE - THE STATE OF ASSAM AND ANR. | MR S S DEY SC, GHC | GA,ASSAM MR. Y DOLOI (SC, TRANSPORT, R1, R2) |
| 50 | WP(C)(Suo Moto)/8/2018 FIXED, AT 2:00 PM | X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS. | MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC | MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP) |
| 51 | Cont.Cas(C)/240/2022 FIXED | CT/GD PHUKAN DEORI Versus AJAY KUMAR BHALLA AND 4 ORS | MR. R MAZUMDAR MRS P RAI MR H BEZBARUA | MR. R K D CHOUDHURY MR. B CHAKRAVARTY (r-3,4) MS. L DEVI |
| HEARING | | | | |
| 52 | WP(C)/4829/2021 FIXED | BHABEN BHATTA AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. I H SAIKIA MR. K KALITA MS L HMAR | SC, SEC. EDU. GA, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 09/09/2022

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| | | | | |
|-----|------------------|------------|----|------------|
| 1) | MRS. N BARUAH | 01-08-2022 | To | 13-10-2022 |
| 2) | MR. P SARMA | 17-08-2022 | To | 30-09-2022 |
| 3) | MR. J A AHMED | 18-08-2022 | To | 24-09-2022 |
| 4) | MR S DASGUPTA | 22-08-2022 | To | 30-09-2022 |
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| 9) | MR S HOQUE | 03-09-2022 | To | 14-09-2022 |
| 10) | MS. B M CHETRI | 07-09-2022 | To | 13-09-2022 |
| 11) | MS. D GHOSH | 03-09-2022 | To | 16-09-2022 |
| 12) | MR P K KALITA | 06-09-2022 | To | 14-09-2022 |
| 13) | MR. S K GOSWAMI | 12-09-2022 | To | 12-09-2022 |
| 14) | MR. S K GOSWAMI | 19-09-2022 | To | 19-09-2022 |
| 15) | MR. DITUL DAS | 07-09-2022 | To | 09-09-2022 |
| 16) | MR. Y S MANNAN | 09-09-2022 | To | 23-09-2022 |
| 17) | MS. A VERMA | 07-09-2022 | To | 13-09-2022 |
| 18) | MR. M K MAJUMDAR | 07-09-2022 | To | 17-09-2022 |
| 19) | MR. R. ALI | 07-09-2022 | To | 16-09-2022 |
| 20) | MR. B SARMAH | 09-09-2022 | To | 14-09-2022 |
| 21) | MR. V K CHOPRA | 14-09-2022 | To | 16-09-2022 |



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE NANI TAGIA**

COURT NO: 2

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE DIVISION BENCH-II AND SINGLE
BENCH OF HONOURABLE MR. JUSTICE NANI TAGIA
WILL SIT AFTER RISING OF THIS BENCH]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

JUDGMENT

| | | | | |
|---|----------------------------|--|--|---|
| 1 | WA/240/2019 AT 10:30 AM | SRI DIPANKAR LAHKAR Versus THE STATE OF ASSAM AND 6 ORS | MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM | MR. M A I HUSSAIN MR. A B BHUYAN MR. N NATH MR. N HAQUE MR. N UPADHAYAY MR. S R BARBHUIYA (R-5 AND 7) MD. S ALOM MR M HUSSAIN MR. K K PARASAR SC, IRRIGATION MR. A R BORBHUYAN (R-6) |
|---|----------------------------|--|--|---|

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BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 24-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

ORDERS

| | | | | |
|---|--|---|--|--|
| 9 | I.A.(CrI.)/404/2022 WITH OFFICE NOTE, FIXED in CrI.A./169/2022 | BABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR. | MR. B D KONWAR SR. ADV. PP, ASSAM MR. R KALITA MR H AGARWAL MR J SINGH MR A K AZAD MR P DOLEY | |
|---|--|---|--|--|

WITH

CrI.A./169/2022

BABUL HUSSAIN
Versus
THE STATE OF ASSAM AND ANR.

MR. B D KONWAR SR. ADV. PP, ASSAM
MR. R KALITA
MR H AGARWAL
MR J SINGH
MR A K AZAD
MR P DOLEY

HEARING

| | | | | |
|----|------------------------------------|--|--|-----------|
| 10 | CRL.A(J)/6/2019 WITH LCR, FIXED | GAUTAM MONDAL Versus THE STATE OF ASSAM | MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. B BARUAH | PP, ASSAM |
|----|------------------------------------|--|--|-----------|

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|---|--|---|--|
| MOTION | | | | |
| 71 | WP(C)/5954/2022 B/O | SWEETY ROY Versus THE STATE OF ASSAM AND ANR. | MR. S ROY MR. M H LASKAR M. HOSSAIN | SC, ELEM. EDU |
| ORDERS | | | | |
| 72 | WP(C)/3398/2019 B/O | UNE PERTIN Versus CENTRAL BOARD OF SECONDARY EDUCATION AND 3 ORS | MR. S P CHOUDHURY MR. A S DHILLON | MS R B BORA |
| 73 | WP(C)/2517/2021 B/O | SANDHYARANI DAS Versus THE STATE OF ASSAM AND 6 ORS | MR H DAS R BORUAH | SC, ELEM. EDU SC, FINANCE SC, K A A C |
| 74 | I.A.(Civil)/2433/2022 B/O in WP(C)/353/2022 WITH WP(C)/353/2022 | ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 2 ORS | MR A ALI MD Y ALI | SC, HIGHER EDU SC, AG (A AND E) MR. U K NAIR |
| | | NAWSHAD ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS | MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY | SC, HIGHER EDU MR. S K MEDHI (r-3) |
| 75 | WITH WP(C)/6427/2021 | NAWSHAD ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS | MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR A CHAKRABORTY MR A CHETIA | SC, HIGHER EDU SC, AG (A AND E) MR A ALI (r-4) |
| 76 | WITH Cont.Cas(C)/230/2022 | NAWSHAD ALI AHMED Versus DHARMA KANTA MILI, ACS AND ANR | MR. U K NAIR MR. M P SARMA MR A CHAKRABORTY | SC, HIGHER EDU MR. A R BHUYAN (R2) MR. K GOGOI MR A ALI MR A ALI MR S DAS MR. Y ALI (R2) |

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LEAVE NOTE OF ADVOCATES FOR 09/09/2022

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| | | | | |
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| 1) | MRS. N BARUAH | 01-08-2022 | To | 13-10-2022 |
| 2) | MR. P SARMA | 17-08-2022 | To | 30-09-2022 |
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

MOTION

| | | | | |
|----|------------------------|--|---|-----------|
| 56 | WP(C)/5948/2022 B/O | MRS. ASHIMA DEVI KALITA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. | MR. S CHAMARIA MR A N SARMAH MR. D DAS | GA, ASSAM |
| 57 | WP(C)/5959/2022 B/O | ALOKE KUMAR GHOSHAL Versus INDIAN INSTITUTE OF TECHNOLOGY AND 4 ORS. | MR. D SAIKIA MR. B GOGOI MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA | SC, IIT |

LEAVE NOTE OF ADVOCATES FOR 09/09/2022

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|-----|------------------|------------|----|------------|
| 1) | MRS. N BARUAH | 01-08-2022 | To | 13-10-2022 |
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 60), ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--------------------------|---|---|--------------------------|
| MOTION | | | | |
| 64 | WP(C)/5442/2022 FIXED | GANAKPARA FISHERY CO OP SOCIETY LTD. Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND ANR. | MR. R MAJUMDAR MS. J GHOSH | SC, AFDC |
| 65 | WP(C)/5951/2022 B/O | BOARD OF DIRECTORS OF DHUBRI WHOLESALE CONSUMERS CO-OPERATIVE STORES LTD. Versus THE STATE OF ASSAM AND 4 ORS. | MR. S K DAS MR R KARIM MR D BARMAN | SC, CO OP GA, ASSAM |
| 66 | WP(C)/5960/2022 B/O | JOY NATH DUTTA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MR M H AHMED MR. N ISLAM MS TH A DEVI | GA, ASSAM SC, REVENUE |

LEAVE NOTE OF ADVOCATES FOR 09/09/2022

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| 20) | MR. B SARMAH | 09-09-2022 | To | 14-09-2022 |
| 21) | MR. V K CHOPRA | 14-09-2022 | To | 16-09-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,9th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 61 TO 128), ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------------------|---|--|--|---|
| ORDER (STAY VACATING) | | | | |
| 68 | I.A.(Civil)/2660/2022 BY SLIP, CAVT./06922/021 in WP(C)/6187/2021 WITH WP(C)/6187/2021 CAVT. NO. 06922/021, | RAHIMA BEGUM Versus RIJUMA BEGUM AND 5 ORS. RIJUMA BEGUM Versus RAHIMA BEGUM AND 5 ORS. | MR J H SAIKIA MR. M U MAHMUD MR. D SARMAH MS. M BEGUM MR S H MAHMUD | MR. D SARMAH GA, ASSAM MR J H SAIKIA MR. S HAZARIKA (r-6) S. J. SAHARIAH (r-6) FOR CAVEATOR SC, ELECTION COMMISSION. |
| ADMISSION | | | | |
| 69 | WP(C)/6884/2017 BY SLIP | MANUJ PAIT and 150 ORS. Versus THE STATE OF ASSAM and 4 ORS. | MR.K K MAHANTA MR.J SAIKIA MR K MAHANTA MR.P B MAZUMDER | GA, ASSAM MR.C BORUAH(Rly.Adv.) MS. M BARMAN, JUNIOR GOVERNMENT ADVOCATE, ASSAM SC, NF RLY |
| ORDERS | | | | |
| 70 | Cont.Cas(C)/417/2016 BY SLIP | ARCHTECH CONSULTANTS PVT. LTD. Versus SRI ASHUTOSH AGNIHOTRI | MR. P PATHAK MS S CHANGKAKATI MR. A NARZARI MS. P BARMAN MS. S T BOKTH MR. T K DAS MR. K H CHOUDHURY | MR. S SARMA (R2) MR. J DEKA (R2) MS. A VERMA MS. S KHANIKAR MR A SARMA (R2) MR. B GOGOI MR. T K BHUYAN (R2) MR. S K DEKA (R2) MR P NAYAK MS U DAS MRS. N BORDOLOI |
| 71 | WP(C)/4204/2022 BY SLIP | PANKAJ NARAYAN CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS | MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MS E NATH | GA, ASSAM SC, AFC |

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LEAVE NOTE OF ADVOCATES FOR 09/09/2022

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| | | | | |
|-----|------------------|------------|----|------------|
| 1) | MRS. N BARUAH | 01-08-2022 | To | 13-10-2022 |
| 2) | MR. P SARMA | 17-08-2022 | To | 30-09-2022 |
| 3) | MR. J A AHMED | 18-08-2022 | To | 24-09-2022 |
| 4) | MR S DASGUPTA | 22-08-2022 | To | 30-09-2022 |
| 5) | MS. A DEVI | 20-08-2022 | To | 09-09-2022 |
| 6) | MR A KAKOTI | 02-09-2022 | To | 09-09-2022 |
| 7) | MR S SARMA | 02-09-2022 | To | 26-10-2022 |
| 8) | MR D K DAS | 12-09-2022 | To | 20-09-2022 |
| 9) | MR S HOQUE | 03-09-2022 | To | 14-09-2022 |
| 10) | MS. B M CHETRI | 07-09-2022 | To | 13-09-2022 |
| 11) | MS. D GHOSH | 03-09-2022 | To | 16-09-2022 |
| 12) | MR P K KALITA | 06-09-2022 | To | 14-09-2022 |
| 13) | MR. S K GOSWAMI | 12-09-2022 | To | 12-09-2022 |
| 14) | MR. S K GOSWAMI | 19-09-2022 | To | 19-09-2022 |
| 15) | MR. DITUL DAS | 07-09-2022 | To | 09-09-2022 |
| 16) | MR. Y S MANNAN | 09-09-2022 | To | 23-09-2022 |
| 17) | MS. A VERMA | 07-09-2022 | To | 13-09-2022 |
| 18) | MR. M K MAJUMDAR | 07-09-2022 | To | 17-09-2022 |
| 19) | MR. R. ALI | 07-09-2022 | To | 16-09-2022 |
| 20) | MR. B SARMAH | 09-09-2022 | To | 14-09-2022 |
| 21) | MR. V K CHOPRA | 14-09-2022 | To | 16-09-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Web:ghconline.gov.in

[For Friday,9th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CRIMINAL BENCH (CRL.A. MATTERS, ITEM NOS.1-42) AND (CRL.PET. MATTERS, ITEM NOS. 1-30)),ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|---|---|--|---|
| MOTION (BA) | | | | |
| 63 | Bail Appln./2287/2022 B/O | BADRUL HAQUE AND 2 ORS. Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR. I A HAZARIKA MR J M SULAIMAN | PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 64 | Bail Appln./2004/2022 FIXED | DAROG ALI @ ZAKIR ALI @ JAKIR ALI Versus THE STATE OF ASSAM | MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK | PP, ASSAM |
| HEARING | | | | |
| 65 | Crl.Rev.P./391/2018 WITH LCR, B/O | AFTABUR RAHMAN BARBHUIYA @ AFTAB UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR. | MR M J QUADIR MR. K MIRA | MR. S D PURKAYASTHA (OP2) MR S CHOUDHURY (OP2) PP, ASSAM |
| | WITH I.A.(Crl.)/800/2018 in Crl.Rev.P./391/2018 | AFTABUR RAHMAN BARBHUIYA @ AFTAB UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR. | MR M J QUADIR MR. K MIRA | PP, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 09/09/2022

| | | | | |
|----|---------------|------------|----|------------|
| 1) | MRS. N BARUAH | 01-08-2022 | To | 13-10-2022 |
| 2) | MR. P SARMA | 17-08-2022 | To | 30-09-2022 |
| 3) | MR. J A AHMED | 18-08-2022 | To | 24-09-2022 |
| 4) | MR S DASGUPTA | 22-08-2022 | To | 30-09-2022 |
| 5) | MS. A DEVI | 20-08-2022 | To | 09-09-2022 |
| 6) | MR A KAKOTI | 02-09-2022 | To | 09-09-2022 |
| 7) | MR S SARMA | 02-09-2022 | To | 26-10-2022 |

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|-----|------------------|------------|----|------------|
| 8) | MR D K DAS | 12-09-2022 | To | 20-09-2022 |
| 9) | MR S HOQUE | 03-09-2022 | To | 14-09-2022 |
| 10) | MS. B M CHETRI | 07-09-2022 | To | 13-09-2022 |
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| 12) | MR P K KALITA | 06-09-2022 | To | 14-09-2022 |
| 13) | MR. S K GOSWAMI | 12-09-2022 | To | 12-09-2022 |
| 14) | MR. S K GOSWAMI | 19-09-2022 | To | 19-09-2022 |
| 15) | MR. DITUL DAS | 07-09-2022 | To | 09-09-2022 |
| 16) | MR. Y S MANNAN | 09-09-2022 | To | 23-09-2022 |
| 17) | MS. A VERMA | 07-09-2022 | To | 13-09-2022 |
| 18) | MR. M K MAJUMDAR | 07-09-2022 | To | 17-09-2022 |
| 19) | MR. R. ALI | 07-09-2022 | To | 16-09-2022 |
| 20) | MR. B SARMAH | 09-09-2022 | To | 14-09-2022 |
| 21) | MR. V K CHOPRA | 14-09-2022 | To | 16-09-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Web:ghconline.gov.in

[For Friday,9th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------------|---|--|---|----------------------------|
| <u>WITHDRAWAL</u> | | | | |
| 52 | Bail Appln./2241/2022 B/O | HARI SHARMA Versus THE STATE OF ASSAM AND ANR | MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR | PP, ASSAM |
| <u>MOTION (BA)</u> | | | | |
| 53 | Bail Appln./2248/2022 FIXED. | UDDHAB KR BHARALI Versus THE STATE OF ASSAM | MR SISHIR DUTTA MS. S. MOCHAHARI MR. S DUTTA | PP, ASSAM |
| 54 | Bail Appln./2286/2022 B/O | RAFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR. | MR. A PARAMANIK P. KALITA | PP, ASSAM |
| <u>BAIL HEARING (BA)</u> | | | | |
| 55 | Bail Appln./1958/2022 WITH CASE DIARY, FIXED | SAMSUN NOOR @ SAMSUL NOOR Versus THE STATE OF ASSAM | MR. A AHMED MR. M A CHOUDHURY | PP, ASSAM |
| 56 | Bail Appln./2071/2022 FIXED | ABDUL KADER Versus THE STATE OF ASSAM | MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM | PP, ASSAM |
| <u>BAIL HEARING</u> | | | | |
| 57 | AB/2337/2022 FIXED. | MD. FAKHRUL ISLAM Versus THE STATE OF ASSAM | MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 09/09/2022

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| | | | | |
|-----|------------------|------------|----|------------|
| 1) | MRS. N BARUAH | 01-08-2022 | To | 13-10-2022 |
| 2) | MR. P SARMA | 17-08-2022 | To | 30-09-2022 |
| 3) | MR. J A AHMED | 18-08-2022 | To | 24-09-2022 |
| 4) | MR S DASGUPTA | 22-08-2022 | To | 30-09-2022 |
| 5) | MS. A DEVI | 20-08-2022 | To | 09-09-2022 |
| 6) | MR A KAKOTI | 02-09-2022 | To | 09-09-2022 |
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| 8) | MR D K DAS | 12-09-2022 | To | 20-09-2022 |
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| 12) | MR P K KALITA | 06-09-2022 | To | 14-09-2022 |
| 13) | MR. S K GOSWAMI | 12-09-2022 | To | 12-09-2022 |
| 14) | MR. S K GOSWAMI | 19-09-2022 | To | 19-09-2022 |
| 15) | MR. DITUL DAS | 07-09-2022 | To | 09-09-2022 |
| 16) | MR. Y S MANNAN | 09-09-2022 | To | 23-09-2022 |
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| 21) | MR. V K CHOPRA | 14-09-2022 | To | 16-09-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[For Friday,9th September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III AND CRIMINAL BENCH

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--|--|---|--|
| MOTION | | | | |
| 51 | AB/2621/2022 FIXED | ANIL PRASAD Versus THE STATE OF ASSAM | MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN | PP, ASSAM |
| ORDERS | | | | |
| 52 | I.A.(CrI.)/389/2022 WITH LCR 2 FILES, FIXED in CrI.Rev.P./18/2022 WITH CrI.Rev.P./18/2022 | MAFIDA KHATUN Versus IMAN ALI IMAN ALI Versus MAFIDA KHATUN | MR. A R SIKDAR MR. M ALI MR. R ISLAM | MR. M ALI MD A ALI MR. S I TALUKDAR MR M AHMED MR. A HUSSAIN |

LEAVE NOTE OF ADVOCATES FOR 09/09/2022

| | | | | |
|-----|-----------------|------------|----|------------|
| 1) | MRS. N BARUAH | 01-08-2022 | To | 13-10-2022 |
| 2) | MR. P SARMA | 17-08-2022 | To | 30-09-2022 |
| 3) | MR. J A AHMED | 18-08-2022 | To | 24-09-2022 |
| 4) | MR S DASGUPTA | 22-08-2022 | To | 30-09-2022 |
| 5) | MS. A DEVI | 20-08-2022 | To | 09-09-2022 |
| 6) | MR A KAKOTI | 02-09-2022 | To | 09-09-2022 |
| 7) | MR S SARMA | 02-09-2022 | To | 26-10-2022 |
| 8) | MR D K DAS | 12-09-2022 | To | 20-09-2022 |
| 9) | MR S HOQUE | 03-09-2022 | To | 14-09-2022 |
| 10) | MS. B M CHETRI | 07-09-2022 | To | 13-09-2022 |
| 11) | MS. D GHOSH | 03-09-2022 | To | 16-09-2022 |
| 12) | MR P K KALITA | 06-09-2022 | To | 14-09-2022 |
| 13) | MR. S K GOSWAMI | 12-09-2022 | To | 12-09-2022 |
| 14) | MR. S K GOSWAMI | 19-09-2022 | To | 19-09-2022 |

| | | | | |
|-----|------------------|------------|----|------------|
| 15) | MR. DITUL DAS | 07-09-2022 | To | 09-09-2022 |
| 16) | MR. Y S MANNAN | 09-09-2022 | To | 23-09-2022 |
| 17) | MS. A VERMA | 07-09-2022 | To | 13-09-2022 |
| 18) | MR. M K MAJUMDAR | 07-09-2022 | To | 17-09-2022 |
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| 20) | MR. B SARMAH | 09-09-2022 | To | 14-09-2022 |
| 21) | MR. V K CHOPRA | 14-09-2022 | To | 16-09-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Friday,9th September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

[THIS BENCH WILL SIT AT 3:45 PM]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------|---------------------|----------------------------|----------------------------|
|---------------------------|---------------------|----------------------------|----------------------------|

ORDERS

| | | | |
|----|---|--|----------------------------------|
| 11 | I.A.(Civil)/1398/2022 WITH MACApp./242/2018 (D/O), FIXED in MACApp./242/2018 | NEW INDIA ASSURANCE COMPANY LTD Versus SMT PRAMILA PANIKA AND 5 ORS | MR. S DUTTA MR. SIDHANT DUTTA |
|----|---|--|----------------------------------|

LEAVE NOTE OF ADVOCATES FOR 09/09/2022

| | | | | |
|-----|------------------|------------|----|------------|
| 1) | MRS. N BARUAH | 01-08-2022 | To | 13-10-2022 |
| 2) | MR. P SARMA | 17-08-2022 | To | 30-09-2022 |
| 3) | MR. J A AHMED | 18-08-2022 | To | 24-09-2022 |
| 4) | MR S DASGUPTA | 22-08-2022 | To | 30-09-2022 |
| 5) | MS. A DEVI | 20-08-2022 | To | 09-09-2022 |
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| 7) | MR S SARMA | 02-09-2022 | To | 26-10-2022 |
| 8) | MR D K DAS | 12-09-2022 | To | 20-09-2022 |
| 9) | MR S HOQUE | 03-09-2022 | To | 14-09-2022 |
| 10) | MS. B M CHETRI | 07-09-2022 | To | 13-09-2022 |
| 11) | MS. D GHOSH | 03-09-2022 | To | 16-09-2022 |
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| 13) | MR. S K GOSWAMI | 12-09-2022 | To | 12-09-2022 |
| 14) | MR. S K GOSWAMI | 19-09-2022 | To | 19-09-2022 |
| 15) | MR. DITUL DAS | 07-09-2022 | To | 09-09-2022 |
| 16) | MR. Y S MANNAN | 09-09-2022 | To | 23-09-2022 |
| 17) | MS. A VERMA | 07-09-2022 | To | 13-09-2022 |
| 18) | MR. M K MAJUMDAR | 07-09-2022 | To | 17-09-2022 |
| 19) | MR. R. ALI | 07-09-2022 | To | 16-09-2022 |
| 20) | MR. B SARMAH | 09-09-2022 | To | 14-09-2022 |
| 21) | MR. V K CHOPRA | 14-09-2022 | To | 16-09-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Friday,9th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(SAO AND FAO MATTERS),ALONG WITH THE FOLLOWING MATTERS ON THURSDAY AND FRIDAY]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

ORDERS

| | | | | |
|----|---|--|-------------------------------------|--|
| 51 | I.A.(Civil)/2637/2022 FIXED in RSA/74/2016 WITH RSA/74/2016 | SRI TULSI PAUL Versus KESHAB CHANDRA PAUL AND 7 ORS | MR. D CHAKRABARTY | MS. S SENAPATI |
| | I.A./940/2016 in RSA/74/2016 WITH I.A.(Civil)/2704/2022 in RSA/74/2016 | SRI TULSI PAUL Versus SRI KESHAB CHANDRA PAUL and 7 ORS | MR. D CHAKRABORTY MR. S R BORUAH | MS. S SENAPATI R- 1-8 MS. B SARMA (R- 1-8) MR. P DEKA (R- 1-8) |
| | | SRI TULSI PAUL Versus SRI KESHAB CHANDRA PAUL and 7 ORS | MR.D CHAKRABORTY MR.S R BORUAH | |
| | | SRI TULSI PAUL Versus SRI KESHAB CHANDRA PAUL and 7 ORS | MR. D CHAKRABARTY | MR P DEKA |

STAY MATTERS

| | | | | |
|----|--|---|--|------------------------------|
| 52 | CRP(IO)/169/2022 CAVT. NO.08192/022, FIXED | ABDUL ALI AHMED Versus SYED MOHAMMAD ALI | MD A ALI MR. K BHATTACHARJEE MR. O K SHRESTHA MS B TALUKDAR | MR. B D DEKA FOR CAVEATOR |
|----|--|---|--|------------------------------|

LEAVE NOTE OF ADVOCATES FOR 09/09/2022

| | | | | |
|----|---------------|------------|----|------------|
| 1) | MRS. N BARUAH | 01-08-2022 | To | 13-10-2022 |
| 2) | MR. P SARMA | 17-08-2022 | To | 30-09-2022 |
| 3) | MR. J A AHMED | 18-08-2022 | To | 24-09-2022 |
| 4) | MR S DASGUPTA | 22-08-2022 | To | 30-09-2022 |
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| 6) | MR A KAKOTI | 02-09-2022 | To | 09-09-2022 |
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| 8) | MR D K DAS | 12-09-2022 | To | 20-09-2022 |

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| 9) | MR S HOQUE | 03-09-2022 | To | 14-09-2022 |
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| 14) | MR. S K GOSWAMI | 19-09-2022 | To | 19-09-2022 |
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| 16) | MR. Y S MANNAN | 09-09-2022 | To | 23-09-2022 |
| 17) | MS. A VERMA | 07-09-2022 | To | 13-09-2022 |
| 18) | MR. M K MAJUMDAR | 07-09-2022 | To | 17-09-2022 |
| 19) | MR. R. ALI | 07-09-2022 | To | 16-09-2022 |
| 20) | MR. B SARMAH | 09-09-2022 | To | 14-09-2022 |
| 21) | MR. V K CHOPRA | 14-09-2022 | To | 16-09-2022 |